

<i>Sl. No.</i>	<i>Name of State</i>	<i>Irrigation Potential proposed to be created during 1990-91 (Target)</i>
16.	Mizoram	0.56
17.	Nagaland	1.10
18.	Orissa	82.00
19.	Punjab	46.70
20.	Rajasthan	20.08
21.	Sikkim	1.00
22.	Tamil Nadu	10.88
23.	Tripura	5.45
24.	Uttar Pradesh	1220.85
25.	West Bengal	136.85
Total States		2620.20
Union Territories		1.82
GRAND TOTAL		2622.02

Conversion of Manual Telephone exchanges Into Electronics in Andhra Pradesh

16. SHRI RAJAMOHAN REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have undertaken any plan to convert manual telephone exchanges into electronics in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the progress made in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) As on 1.4.90, there are 110 manual telephone exchanges in Andhra Pradesh. During 1990-91, 30 exchanges are planned for conversion into electronic exchanges subject to availability of the equipment. Remaining telephone exchanges are planned for conversion into electronic/electro-me-

chanical telephone exchange during 8th Five Year Plan period progressively.

(c) Four manual Telephone Exchanges at Bapatala, Sullurpet, Kalyandurg and Mandepete have already been converted into electronic telephone exchanges. 26 more manual exchanges (As per attached statement) have been identified for conversion into electronic exchanges during 1990-91.

STATEMENT

Manual exchange programmed for conversion into electronic exchange during 1990-91

1. Attili
2. Ichapuram
3. Peddapalle
4. Bellampalli
5. Bedhan
6. Dronachalam
7. Garividia
8. Rayadurg
9. Repale
10. Sathenapalle
11. Yemmiganur
12. Banswada
13. Narsannapeta
14. Srisalam
15. Uruvakonda
16. Yellamanchili

17. Yeleswaram
18. Irkollu
19. Kodavazluru
20. Mulug
21. Narasapur
22. Narayankhat
23. Paderu
24. Pedalakuru
25. Utnoor
26. Amangal.

Strike Employees of Department of Telecommunications

17. PROF. MADHU DANAVATE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the recent strike of the employees of the Telecommunications Department was withdrawn on the basis of certain assurances given by the Government;

(b) if so, what were the assurances given concerning the demands of the employees; and

(c) the amount that will be required to implement the assurances given to the employees?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) A copy of the Memorandum of settlement is enclosed as a Statment.